

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original
Applicant(s) Jagdish

APPLICATION NO. 25 OF 2002

Respondent(s) U.O.D. Cor

Advocate for Applicant(s) Mr. Arjun Purohit Ad.

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	29-01-2002 Mr. Arjun Purohit Counsel for the Applicant Register Put up in Court for admission to day as per Court slip. By REGISTRAR S.A.T. JODHPUR
29-1-02	Mr. Arjun Purohit Counsel for the applicant. List this case on 30-1-2002 for admission. A.S. NAGRATH Adm. Member P. P. GARGI Chairman
30-1-2002 6/2/02 04/02/02 6/2/02 76 di 04-2-2002 sent 21.12.01 with 01.12.01 6/2/02	Mr. Arjun Purohit Counsel for the applicant. After having heard the learned counsel for the applicant, we feel that it is not a case worth entertainable, as the applicant has no legal right to continue on the post, which he is presently holding. Since, this OA does not disclose any cause of action, we dismiss the same. However, it is directed that in case the applicant makes a representation to the departmental authorities, it is expected that due attention will be given by them and appropriate order shall be passed. A.S. NAGRATH Adm. Member P. P. GARGI Chairman

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Part II and III destroyed
in my presence on 2-1-6-02
under the supervision of
section officer (1) as per
order dated 1-4-22-02

Section officer (Record)